

agencies under the scheme of assistance to voluntary agencies to run Early Childhood Education centres. Voluntary Agencies are required to submit an application in the prescribed form through the State Government. The application is to be accompanied with the following documents :

- (a) Constitution of the Agency;
- (b) Constitution of the Board of Management with particulars of Members;
- (c) Latest available Annual Report of the Agency;
- (d) Audited Accounts of the Agency for the last three years; and
- (e) Details of the Project which should include a Statement giving item-wise and year-wise details of estimate of recurring and non-recurring expenditure on the project.

On receipt of the application the above listed documents with the recommendation of the State Government the application is considered by the Grant-in-Aid Committee which decides the number of Centres to be opened by the Voluntary Agency. Thereupon the Voluntary Agency is intimated to execute the Bond. Upon receipt of the Bond a Demand Draft is issued in favour of the Organisation and despatched directly to the Organisation by the Ministry.

(c) A statement-II is [Placed in the Library. *see* No. L.T.-3097/86]

Opening of more P.H.Cs in Orissa

4190. SHRI ANANTA PRASAD SETHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government of Orissa has approached the Union Government for opening of some more Primary Health Centres in that State; and

(b) if so, the reaction of Union Government in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNAKUMAR) : (a) and (b). A target for establishment of 500 Primary Health Centres in Orissa during 7th plan has been fixed by the Planning Commission.

Introduction of express service for issuing boarding passes

4191. SHRI E. AYYAPU REDDY : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Indian Airlines propose to introduce an express service for issuing boarding passes to the passengers at the time of buying the tickets;

(b) whether the issuance of boarding passes at present is causing inconvenience to the passengers as they are required to report one hour before the flight time resulting in their standing in a queue for a long time; and

(c) whether the present system of identifying the baggage before embarkation by the passengers will be dispensed with ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). The matter is under consideration.

(c) No, Sir,

Additional coaches to Trivandrum-Ahmedabad Express at Bangalore City Station

4192. SHRI V. S. KRISHNA IYER : Will the Minister of TRANSPORT be pleased to state :

(a) the average number of passengers on the waiting list at Bangalore City Railway Station for Trivandrum-Ahmedabad Express ; and

(b) whether Government propose to provide two or three additional coaches to Trivandrum-Ahmedabad Express at Bangalore city in view of heavy rush and demand for this train till a new train is introduced ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The average number of passengers on the waiting list during the last three months for 904 Trivandurm-Ahmedabad Weekly Express at Bangalore City was 165 in Hind sleeper and 5 in A.C. 2-tier.

(b) No, Sir. This train is running with the maximum load, due to which it is not possible to attach any extra coaches at Bangalore City.

Kidney Transplantation centre

4193. SHRI MOOL CHAND DAGA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) The number of centres in the country doing kidney transplantations and the number of kidney transplantations done in the country till now and how many out of them have met with a success;

(b) whether it is a fact that most hospitals with dialysis facilities are able to extend these transplantations only to the cases of acute renal failure and those with chronic renal failure do not get dialysis facilities and are left to suffer and die ; and

(c) whether there is any proposal to open more centres where facilities for more chronic patients for dialysis and kidney transplantations could be made available ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Kidney transplant has been successfully performed at the following centres :

1. All India Institute of Medical Sciences, New Delhi.
2. Christian Medical College and Hospital, Vellore
3. Post Graduate Institute of Medical Education and Research, Chandigarh.
4. Jaslok Hospital, Bombay.

5. Appolo Hospital Madras.

6. K.E.M. Hospital, Bombay.

The exact number of kidney transplant cases is not known.

(b) Cases for kidney transplant are determined according to the seriousness of the cases. Dialysis is provided in other cases till transplant is decided, depending upon availability of resources.

(c) There is no proposal with the government for opening more centres for kidney transplant.

Bishrampur and Barbadoh railway line in M.P.

4194. KUMARI PUSHPA DEVI : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have undertaken any survey to lay a line between Bishrampur and Barbadoh in Madhya Pradesh;

(b) if so, the result of the survey; and

(c) whether the construction of the line between Bishrampur and Barbadoh will be started during the Seventh Plan period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c). Preliminary Engineering cum Traffic survey for a new rail link between Bishrampur and Barwadih was completed in 1984. The project was found to be financially unremunerative. There is no proposal to take up this work.

Acquisition of Helicopters for Helicopter Corporation

4195. SHRI K. S. RAO :
PROF. P.J. KURIEN :

Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that the Helicopter Corporation of India has acquired or is about to acquire helicopters of different sizes to run its various services;